

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The Delhi water Supply & Sewage Disposal Undertaking reports that considering the demand at the rate of 225 L.P.C.D. and the available supply, there is a gap of 570 M.L.D. in Delhi.

(c) Yes, Sir.

(d) 0.37 MAF (1253 MLD) of water from Renuka Dam has been earmarked for Delhi's use, into the storage of Renuka Dam. A sum of Rs. 70 lakhs has been paid so far to Himachal Pradesh Electricity Board by Delhi Water Supply and Sewage Disposal Undertaking. Work of investigation of carrier channel from Renuka Dam to Delhi has been awarded to M/s. WAPCOS (Water and Power Consultancy Services) at a total cost of Rs. 9.75 lakhs. The work of construction of Dam is likely to be taken in hand by Himachal Pradesh Government during 1993-94, subject to availability of funds.

(e) It is also being planned to get water from Tehri Dam and Kishau Dam. The Government of National Capital Territory and M.C.D. are also discussing with neighbouring states for procurement of additional quantum of water for supply in Delhi.

#### Shortage Of Bricks In The Country

2973. SHRI KRISHNA KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Housing Policy and other activities in the construction sector have received major set back due to shortage of bricks in the country;

(b) if so, the details thereof;

(c) whether Government have contemplated any step to overcome the shortage of bricks;

(d) whether Government propose to set up any brick manufacturing unit; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) (a) and (b) The Eighth Five Year Plan document has recognised that the scarcity of conventional building materials like cement bricks and steel and the high energy intensity of modern construction activity have pushed up construction cost.

(c) To overcome these difficulties the Eighth Five Year Plan document has outlined one of its thrust areas as promotion of large scale production of building materials based on industrial and agricultural wastes through an appropriate incentive structure and by achieving target utilisation of wastes like flyash, phosphogypsum, agricultural residues and natural fibres; and also promotion of cost effective industrialised construction system.

(d) and (e) The National housing Policy envisages Government's role mainly as that of a facilitator rather than a builder. The agencies under the Govt. have formulated appropriate Action Plan for augmenting supply of bricks by encouraging setting up of brick manufacturing units in the private sector based on flyash and other waste as raw materials in the country. Excise concessions and other fiscal incentives have been given by the Govt. for using these materials for manufacturing building materials components including bricks.

#### Enquiry Committee Report on M/s. Skippers Towers Private Limited

2974. DR. ISHWAR CHANDRA GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the 'Skipper ordered to wind up one firm';

(b) whether the Committee consisting of two retired judges to probe irregularities committed by M/s. Skippers Towers Private Limited in the sale of

flats in Skippers Bhawan has submitted its report;

(c) if so, the details thereof and the action taken thereon; and

(d) what were the terms of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) to (d) In a case filed in Delhi High Court by the Flat buyers against M/s Skipper Tower Pvt. Ltd. Hon'ble Judge of Delhi Court constituted such a committee. The judgement is still awaited. The matter is sub-judice.

#### **Demand and Availability of Houses During Plans**

2975. SHRI SURESH PACHOURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what was the demand and availability gap of houses in India at the end of the Sixth and Seventh Five Year Plans;

(b) what is the role played by the National Housing Bank in advancing loans; and

(c) the amount mobilised by the Bank under the Bank's Voluntary Deposit Schemes during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per projections made by NBO on the basis of 1981 census data, housing shortage in the country as on 1st March, 1985 and 1st March 1990, was estimated to the extent of 26 million and 30.3 million dwelling units respectively.

(b) The NHB which was set up in July, 88 as a subsidiary of RBI, is engaged in the promotion of housing finance system by promoting the establishment of Housing Finance Institutions and augmenting the level of finance to housing sector. It does not provide direct loans to individuals. However, it provides

refinance to scheduled banks, housing finance institutions and State Level Apex Coop. Housing Finance Societies, according to prescribed guidelines with an emphasis on assistance for smaller houses and loans.

(c) As per information furnished by NHB a total sum of Rs. 152.10 crores was mobilised under this scheme, out of which 40% i.e. Rs. 60.84 crores forms part of NHB Special Fund.

#### **Inadequate Safety Conditions of Flyovers in Delhi**

2976. SHRIINDER KUMAR GUJRAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that there are inadequate safety conditions of flyovers in Delhi;

(b) whether any fatal accidents have recently taken place because of such conditions; and

(c) what steps are being taken to ensure safety of the pedestrians?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) NDMCMCD have reported that adequate safety measures are adopted in the design and construction of flyovers.

(b) MCD has reported that recently only one fatal accident had occurred on 3rd October, 1992 when one Shri Savinder Singh fell down with one of the pre-cast R.C.C. slabs of the central median of Patel Road Flyover near Delhi Milk Scheme, while walking over the slab.

(c) M.C.D. has initiated action to close the central median of flyovers which are having pre-cast slabs by providing cast-in-situ R.C.C. slabs and railings to avoid misuse of the central median by pedestrians and recurrence of such incidents. The work has already been completed in two flyovers. NDMC has provided the flyovers with footpaths of adequate width for the safety of pedestrians.